## GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

STARRED QUESTION NO:282 ANSWERED ON:16.08.2004 NATIONAL SPORTS DEVELOPMENT FUND Bhadana Shri Avtar Singh;Goel Shri Surendra Prakash

## Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the composition of National Sports Development Fund (NSDF) and the details of year-wise grants received by it from Union Government since its inception;
- (b) the details of the other sources through which it has raised funds during the said period;
- (c) whether contribution to NSDF is exempted from payment of income-tax;
- (d) if so, the details thereof; and
- (e) the details of sportspersons to whom funds have been sanctioned from this Fund till date alongwith the names of the sportspersons who have been sanctioned funds in advance for training-cum-competition programmes prior to Athens Olympics, 2004?

## **Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF NON-RESIDENT INDIANS AFFAIRS (SHRI JAGDISH TYTLER)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 282 FOR 16-8-2004 B YSHRI SURENDRA PRAKASH GOYAL AND SHRIAV TAR SINGH BHADANA REGARDING NATIONAL SPORTS DEVELOPMENT FUND

(a) & (b): A Council, chaired by the Minister of Youth Affairs & Sports, manages and administers the National Sports Development Fund (NSDF). Secretary (YA&S); Director General (DG); Sports Authority of India (SAI); Joint Secretary (Sports); Financial Adviser (FA) are the other ex- officio members of the Council. Eight eminent sportspersons and upto nine eminent persons representing the corporate sector, private foundations and not-for-profit voluntary organizations etc. are the other members of the Council. An officer not below the rank of Deputy Secretary of this Ministry is the Member Secretary of the Council. In addition, there is an Executive Committee under the Presidentship of Secretary (YA&S). DG, SAI; JS (Sports); FA; Deputy Secretary/Director (Member Secretary) and 5 nominated members of the Council are the other members of the Executive Committee.

The details of grants received by the Fund since its inception from Government by way of seed money, matching contributions and contributions received from other sources is given in Annexure-I.

- (c) & (d): Contribution to the NSDF has the facility of 100% exemption from payment of income tax.
- (e): The details of sportspersons assisted from NSDF till date alongwith details of sportspersons given advance for training-cum-competition programmes prior to Athens Olympics is given in Annexure-II.

ANNEXURE-I REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. 282 FOR 16-8-2004 BY SHRI SURENDRA PRAKASH GOYAL AND SHRI AVTAR SINGH BHADANA REGARDING NATIONAL SPORTS DEVELOPMENT FUND

Sl. No.	Year	Contributions/Donations received from other sources		Matching Government contribution
		Name of the Donor	Amount donated	
1.	1998-99	-	-	Rs.200,00,000 (Seed Money)
2.	1999- 2000	Rural Electrification Power Corporation Ltd.	Rs. 5,00,000	Rs. 11,60,000
3.		Oriental Bank of	Rs. 5,00,000	

Commerce 4. M/s. Balmer lawrie Rs. 1,00,000 & CO. Ltd. Punjab National Rs. 50,000 5. bank National Mineral Rs. 10,000 6. Development Corporation 7. 2000- Naptha Jhakri Power Rs. 2,00,000 Rs.125,00,000 2001 Corporation Ltd. Power Finance Rs. 2,00,000 8. Corporation Corporation of Rs.121,00,000 9. Shri Kapil Dev few years back lying unutilized in National Welfare Fund for Sports with persons interest transferred to NSDF with the consent of Shri Kapil Dev 10. 2001-02 HUDCO Rs.25,00,000 Rs.25,00,000 2002-03 -11. 12. 2003-04 Shri K S Rana Rs.300 Rs.19,46,050 13. Punjab National Bank Rs. 5,00,000 Shri R P Kanhaiya Rs. 250 14. 15. Export-Import Bank Rs. 5,00,000 of India of India

Bank of India

Rs. 50,000 16. Chennai Petroleum Rs. 1,00,000 17. Corporation Ltd. Shri S K Gupta 18. Rs. North Eastern Rs. 20,000 Electric Power 19. Corporation Ltd. State Bank of Rs. 25,000 20. Mysore 21. National Mineral Rs. 25,000 Development Corporation 22. Union Bank of India Rs. 1,00,000 23. State Bank of India Rs. 5,00,000 24. Central Bank of Rs. 1,25,000 India

ANNEXURE-II REFERRED TO IN REPLY TO PART (e) OF LOK SABHA STARRED QUESTION NO. 282 FOR 16-8-2004 BY SHRI SURENDRA PRAKASH GOYAL AND SHRI AVTAR SINGH BHADANA REGARDING NATIONAL SPORTS DEVELOPMENT FUND

Rs.1,81,06,050 Rs.3,81,06,050

TOTAL

S1. No. 1.	•	
2.	Shri Anil Kumar, Athlete-Training during 2002-2003	Rs.13,37,794 Rs.13,37,794
3.	Ms. Bobby Aloysius, Athlete Training during 2002-03	Rs.14,31,531 Rs.14,31,531
4.	Ms. Anju George for training during 2002-03	Rs.14,91,505 Rs.14,91,505
5.		Rs.10,23,496 Rs.10,23,496
6.	Major RVS Rathore, Shooter for training- cum-competition during 2004	Rs.91,00,000 released as

training programme during 2004

7.	Ms. Bobby Aloysius for her training programme during 2003-2004 & 2004-05	Approximately Rs.11,86,000 Rs.15,81,000# released as released advance.
8.	Shri Mansher Singh, Shooter Training-cum- competition during 2004-05	Approx Rs.10,86,116/ 13,93,821+air released as fare# advance
9.	Shri Manavjit Singh, Shooter Training-cum- competition during 2004-05	Approx Rs.6,96,662/ 9,24,883+ released as air fare# advance
10.	Shri Anwar Sultan, Shooter Training-cum- competition during 2004-05	Approx Rs.3,35,989/- 4,47,985/- released as +air fare# advance
11.	Shri Gagan Narang, Shooter Training-cum- competition during 2004-05	Approx Rs. Rs.4,46,122/- 5,94,829+air released as fare # advance
12.	Ms. Suma Shirur, Shooter Training-cum- competition during 2004-05	Approx Rs, Rs.2,73,213/- 3,64,285/-# released as advance
13.	Shri Abhinav Bindra, Shooter Training-cum- competition during 2004-05	Approx. Rs.13,42,506 12,47,429+air fare etc.#
	TOTAL	Approx. Rs.2,29,38,558 Rs.1,91,40,93-58

<sup>#</sup> Subject to submission of actual bills and exchange rate fluctuations